

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:490  
ANSWERED ON:17.07.2002  
TRANSFER OF SENIOR BUREAUCRATS  
VILAS BABURAO MUTTEMWAR

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether attention of the Government has been drawn to the news-item captioned `senior bureaucrats want out of Gujarat, many go on leave` appearing in the Times of India dated May 29, 2002;
- (b) if so, the facts of the matter reported therein;
- (c) the reaction of the Government thereto; and
- (d) the remedial measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M  
OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)to(c): Yes Sir. The matter reported in the news-item relates to posting of IAS officers of Gujarat cadre within and outside the State and grant of leave etc. to such officers. The posting of IAS officers in the State and grant of leave to them is within the purview of the State Government. However, posting of IAS officers in the Government of India is made on deputation basis at various levels under the Central Staffing Scheme, as each State Cadre has a Central Deputation Reserve.

(d): Does not arise.